

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5694
ANSWERED ON:30.04.2013
PROTECTION OF ANCIENT TEMPLES MOSQUES
Agarwal Shri Jai Prakash

Will the Minister of CULTURE be pleased to state:

- (a) the details of protected ancient temples and mosques in the country, State/UT- wise;
- (b) whether the said places of worship are appropriately maintained;
- (c) if so, the details thereof and if not, the reasons therefor, State /UT- wise;
- (d) the total funds allocated / sanctioned, released and utilised for maintaining these places/ monuments during the last three years, State/UT-wise; and
- (e) the measures taken / proposed to be taken for the protection / security of such sites / places?

Answer

MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH)

- (a) There are 3678 monuments and archaeological sites and remains declared as of national importance, including temples and mosques. The State/UT-wise list is at Annexure-I.
- (b)&(c) These are conserved, scientifically preserved and maintained as per established principles of conservation subject to availability of resources. The ancient temples and mosques declared as of national importance are in fairly good state of preservation and maintenance.
- (d) The total funds spent on conservation, preservation, and maintenance of all the centrally protected monuments, including the temples and mosques across the country during the last three years (State/UT-wise) is at Annexure-II.
- (e) Archaeological Survey of India has deployed regular watch & ward staff, and has engaged the services of private security guards and State Police personnel for the safety and protection of centrally protected monuments and the tourists visiting the monuments/sites. In addition, CISF personnel have also been deployed at Taj Mahal, Agra and Red Fort, Delhi.